

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.105
C.P.(CAA)/13(AHM)2024
in
C.A.(CAA)/57(AHM)2023

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Lyka Exports Limited
(Transferor Co.)
Lyka Labs Limited
(Transferee Co.)

.....Applicant

.....Respondent

Order delivered on: 06/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant	: Mr. Ravi Pahwa, Advocate
For the Regional Director	: Mr. Shiv Pal Singh, Deputy Director (NWR)
For the Registrar of Companies	: Ms. Rupa Sutar, Deputy Director
For the Income Tax Department	: Ms. Kinjal Vyas, Advocate for
	: Ms. Maithili Mehta, Advocate
For the OL Department	: Mr. Sandip Tupe, Technical Assistant

ORDER

(Hybrid Mode)

Learned Counsel for the applicant seeks adjournment in the matter.

Re-list on 18.07.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)